

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (DR. JITENDRA SINGH): (a) to (c) No, Sir. Government is, in fact, giving special attention to infrastructure development projects, such as, road, rail, communication, and telecom network in the North Eastern Region.

A total of 197 on-going road development projects are being implemented under various programmes/schemes of Ministry of Road Transport and Highways (MoRT&H) in the North Eastern States. The total length and the total sanctioned cost of these projects are 4320.95 kms. and ₹ 37691.05 crore respectively.

20 major railway projects consisting of 13 new lines, 2 gauge conversions and 5 doublings, having aggregate length of 2624 km at a cost of ₹ 52030 crore have been taken up in the North Eastern Region. An expenditure of ₹ 21336 crore has been incurred on these projects upto March, 2016. An outlay of ₹ 5040 crore has been provided for 2016-17 for these projects and for the residual liabilities of some completed projects.

Comprehensive Telecom Development Plan for North-Eastern Region at a cost of ₹ 5336.18 crore is under implementation.

North Eastern Council (NEC) is implementing 715 various development projects in North Eastern States, and are underway at a total approved cost of ₹ 714864.98 lakh. Ministry of Rural Development is providing assistance in respective State Governments under the Pradhan Mantri Gram Sadak Yojana (PMGSY) programme.

Ministry of DoNER is also providing funds for meeting gaps in infrastructure, subject to the availability of funds. An amount of ₹ 4113.31 crore has been released for 608 Roads and Bridges under Non-lapsable Central Pool of Resources (NLCPR) Scheme upto 5.8.2016. Under the scheme, North East State Roads Investment Project, a total of 433.4 kms. is undertaken for upgradation/construction in the North East at a total cost of ₹ 1355.83 crore. Under North East Road Sector Development Scheme (NERSDS), four inter-State neglected road projects have been taken up by Ministry of DoNER for upgradation through National Highway and Infrastructure Development Corporation Limited (NHIDCL).

Budget allocation for States of NE region

2787. SHRI D. P. TRIPATHI: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) the details of the various schemes for the NE States under the Ministry;

(b) whether there is a specific budget allocation for each of the North East States; and

(c) if so, the details of the budget allocation and expenditure for last year and the 2016-17 budget for each State, State-wise, if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (DR. JITENDRA SINGH): (a) to (c) Details of various schemes being implemented by Ministry of Development of North Eastern Region, including North Eastern Council, for the North Eastern States and budgetary allocation for these schemes during the current financial year 2016-17 are given in the Statement (*See below*).

Normally, there is no specific budget allocation for each of the North Eastern States under the schemes being implemented by the Ministry of Development of North Eastern Region. However, under the scheme of Non Lapsable Central Pool of Resources (NLCPR)–State scheme of the Ministry, new projects are funded based on a pre-determined criteria of normative allocation. State-wise normative allocation under the NLCPR–State scheme for the financial year 2016-17 is given in Table 1:-

Table 1

(₹ in crore)

Sl. No.	State	Percentage of allocation	Allocation as per B.E. of ₹ 700.00 crore
1.	Arunachal Pradesh	13.06	91.42
2.	Assam	27.78	194.46
3.	Manipur	9.98	69.86
4.	Meghalaya	10.76	75.32
5.	Mizoram	10.42	72.94
6.	Nagaland	10.18	71.26
7.	Sikkim	6.54	45.78
8.	Tripura	11.28	78.96
TOTAL		100.00	700

The North Eastern Council (NEC) apportions its annual budgetary allocation under various sectors. Sector-wise allocation of funds, made by NEC, during 2016-17 is given in Table 2:-

Table 2

Sl. No.	Sector	Allocation (₹ in crore)
1.	Agriculture and Allied	224.60
2.	Power Development	35.00
3.	Water Development	16.00
4.	Industries	17.75
5.	Tourism	17.10
6.	Transport Communication	290.17
7.	Medical and Health	28.42
8.	Human Resource Development and Employment	127.75
9.	Science and Technology	20.80
11.	Information and Public Relations	14.60
12.	Evaluation and Monitoring	7.81
	TOTAL	800.00

Statement*Details of various schemes for North Eastern States*

(₹ in crore)

Sl. No.	Name of the scheme	Budget Estimates 2016-17
1	2	3
1.	Capacity Building and Publicity	73.00
2.	NER Livelihood Project [NERLP] [World Bank Assisted]	150.00
3.	NE States Road Project PMU	2.00
4.	NLCPR - State	700.00
5.	Special Package for Bodo Territorial Council (BTC)	50.00
6.	NE Road Sector Development Scheme- EAP	150.00
7.	Special Package for Karbi Anglong Autonomous Territorial Council (KAATC)	30.00
8.	Special Package for Dima Hasao Autonomous Territorial Council (DHATC)	20.00
9.	NLCPR-Central	200.00

1	2	3
10.	NE Road Sector Development Scheme – Programme	150.00
11.	Loans to NEDFi	75.00
12.	Schemes of NEC	800.00
TOTAL		2400.00

Impediments in implementation of programmes in North-Eastern States

2788. SHRI D. P. TRIPATHI: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) the major impediments in implementing programmes in the North-Eastern States; and

(b) whether a redress cell for assessment and rectification has been established, if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (DR. JITENDRA SINGH): (a) and (b) The Ministry of Development of North Eastern Region (DoNER) funds through various schemes of North Eastern Council and also through its Schemes such as Non-Lapsable Central Pool of Resources, Scheme of Advocacy and Publicity and Technical Assistance and Capacity Building Scheme etc. Besides, all non-exempted Ministries/Departments of Government of India are required to earmark at least 10% of Gross Budgetary Support (GBS) for development activities in North Eastern States. While respective Ministries/Departments are responsible in respect of subjects allocated to them, Ministry of DoNER coordinates with various Ministries and State Governments for implementation of development and welfare activities in North Eastern Region. Impediments in implementation of Schemes include delay in release of funds by the State Government, non-submission of Utilization Certificates and other documents such as Inspection/Quarterly Reports on time, inadequate capacities of executing agencies, inclement weather which restricts the number of workdays and bottlenecks in transportation of materials etc.

Ministry of DoNER closely monitors the mandatory 10% GBS support to 56 Ministries for North Eastern Region to ensure dedicated resource flow. Inter-Ministerial Committees set up by the Ministry provide forum for resolving various implementation issues. Regular monitoring and review of progress of the projects in this Ministry with the respective State Government Officials is a continuous process. The concerned Area Officers of the Ministry undertake field inspection/visit to the project site on regular intervals for reviewing the status of ongoing projects.